

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<u>FOR FURTHER HEARING (SHORT MATTER)</u>			
1.	APL-465/2022 (Service complete) (DoF - 16.04.2021)	Faridabad Industries Association Appellant(s) Versus Haryana Electricity Regulatory Commission & Ors. - Respondent(s)	Vishal Sharma, for App.1 Samir Malik for Res.2, Sahil Sood for Res.2, Nikita Choukse for Res.2,

1.1	APL-466/2022 (Service complete)	Faridabad Industries Association Appellant(s) Versus Haryana Electricity Regulatory Commission & Ors. Respondent(s)	Vishal Sharma Shlok Chandra for Res.1, Samir Malik for Res.2, Sahil Sood for Res.2, Nikita Choukse for Res.2,
2.	APL-293/2021 (Service complete) (DoF - 27.08.2021)	Neyveli Uttar Pradesh Power Limited Appellant(s) Versus Ghatampur Transmission Limited & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ritu Apurva, Amal Nair, Ashabari Basu Thakur, Archita Kashyap for App.1. Sourav Roy for Res.1 Kaushal Sharma for Res.1, Prabudh Singh for Res.1, Shankh Sengupta for Res.2, Res.3, Res.4, Res.5, Res.6, Abhishek Kumar for Res.2, Res.3, Res.4, Res.5, Res.6, Nived Veerapaneni for Res.2, Res.3, Res.4, Res.5, Res.6, Karan Arora for Res.2, Res.3, Res.4, Res.5, Res.6, Shubham Mudgil for Res.2, Res.3, Res.4, Res.5, Res.6, Kartikeya Yadav for Res.2, Res.3, Res.4, Res.5, Res.6, Sujoy Sur for Res.2, Res.3, Res.4, Res.5, Res.6, Vedant Kumar for Res.2, Res.3, Res.4, Res.5, Res.6, Altaf Mansoor for Res.7,
2.1	APL-333/2021 (Service complete)	Uttar Pradesh Power Transmission Corporation Limited Appellant(s) Versus Ghatampur Transmission Limited & Ors. Respondent(s)	Altaf MansoorSunil Kumar Rai for App.1, Sourav Roy for Res.1, Kaushal Sharma for Res.1, Prabudh Singh for Res.1, Shankh Sengupta for Res.2, Res.3, Res.4, Res.5, Res.6, Res.7, Abhishek Kumar for Res.2, Res.3, Res.4, Res.5, Res.6, Nived Veerapaneni for Res.2, Res.3, Res.4, Res.5, Res.6, Karan Arora for Res.2, Res.3, Res.4, Res.5, Res.6, Shubham Mudgil for Res.2, Res.3, Res.4, Res.5, Res.6, Kartikeya Yadav for Res.2, Res.3, Res.4, Res.5, Res.6, Sujoy Sur for Res.2, Res.3, Res.4, Res.5, Res.6, Vedant Kumar for Res.2, Res.3, Res.4, Res.5, Res.6, Anand K. Ganesan for Res.7, Swapna Seshadri for Res.7, Ritu Apurva for Res.7, Amal Nair for Res.7, Ashabari Basu Thakur for Res.7, Archita Kashyap for Res.7,
2.2	APL-434/2022 & IA-1461/2021 (For directions)	Ghatampur Transmission Limited Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)	Sourav RoyPrabudh Singh for App.1, Kaushal Sharma for App.1, Shankh Sengupta for Res.2, Res.3, Res.4, Res.5, Res.8, Abhishek Kumar for Res.2, Res.3,

	(Service complete)		Res.4, Res.5, Res.8, Nived Veerapaneni for Res.2, Res.3, Res.4, Res.5, Res.8, Karan Arora for Res.2, Res.3, Res.4, Res.5, Res.8, Shubham Mudgil for Res.2, Res.3, Res.4, Res.5, Res.8, Kartikeya Yadav for Res.2, Res.3, Res.4, Res.5, Res.8, Sujoy Sur for Res.2, Res.3, Res.4, Res.5, Res.8, Vedant Kumar for Res.2, Res.3, Res.4, Res.5, Res.8, Anand K. Ganesan for Res.6, Swapna Seshadri for Res.6, Ritu Apurva for Res.6, Amal Nair for Res.6, Ashabari Basu Thakur for Res.6, Archita Kashyap for Res.6, Altaf Mansoor for Res.7, Sunil Kumar Rai for Res.7,
FOR HEARING (SHORT MATTERS)			
3.	APL-278/2018 & IA-1386/2018 (For interim relief) IA-1213/2025 (For Urgent Listing) (R-2) IA-1277/2025 (For vacation of stay) (R-2) IA-270/2026 (For filing additional document) (R-2) IA-1086/2026 (For bringing on record) (Service complete) (DoF - 28-09-2018)	M/s. Rosa Power Supply Company Ltd. Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Varun Singh, Shri Venkatesh, Nishtha Kumar, Sandeep Rajpurohit, Somesh Srivastava, Vikas Maini, Samarth Kashyap for App.1. C.K. Rai for Res.1 Nitish Gupta for Res.2, Hemant Sahai for Res.2, Puja Priyadarshini for Res.2, Apoorva Misra for Res.2, Shryeshth Ramesh Sharma for Res.2, Molshree Bhatnagar for Res.2, Amrita Narayan for Res.2, Nived Veerapaneni for Res.2, Himangini Mehta for Res.2, Ranjitha Ramachandran for Res.3, Anushree Bardhan for Res.3, Shubham Arya for Res.3, Arvind Kumar Dubey for Res.3,
4.	APL-383/2019 (Service complete) (DoF - 12-02-2019)	Bihar State Power Transmission Company Limited Appellant(s) Versus Bihar Electricity Regulatory Commission - Respondent(s)	Sunil Kumar Jha, for App.1 Ravi Kishore for Res.1 Ravi Kishore for Res.1,
5.	APL-322/2023	Bangalore Electricity Supply Company Ltd Appellant(s) Versus	Shahbaaz Husain, Fahad Khan for App.1.

	(Service complete) (DoF - 22-02-2022)	Cambria Solar Private Limited & Anr. - Respondent(s)	Perna Priyadarshini for Res.1, Priyashree Sharma Ph for Res.1, Syed Faraz Alam for Res.1,
6.	APL-183/2023 (Service complete) (DoF - 30-05-2022)	Uttar Pradesh Power Transmission Corporation Limited Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission - Respondent(s)	Shankh Sengupta, Abhishek Kumar, Nived Veerapaneni, Karan Arora, Shubham Mudgil, Kartikeya Yadav, Sujoy Sur, Vedant Kumar for App.1. C.K. Rai for Res.1, Sumit Panwar for Res.1,
7.	APL-391/2022 (Service complete) (DoF - 30-09-2022)	Jsons Foundry Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Dipali Sheth, Keyur Talsania, Shubham Mehta, Mitali Shahane for App.1. Arijit Maitra for Res.1, Shashwat Kumar for Res.2, Rahul Chouhan for Res.2, Harshit Gupta for Res.2, Mukut Choudhary for Res.2, Kajal Kakani for Res.2, Chaitanya Ahuja for Res.2,
7.1	APL-406/2022 (Court notice returned for R-3 - Insufficient address) (Affidavit of service filed)	Western Precicast Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Dipali ShethKeyur Talsania for App.1, Shubham Mehta for App.1, Mitali Shahane for App.1, Shlok Chandra for Res.1, Samir Malik for Res.2, Nikita Choukse for Res.2, Rahul Sinha for Res.2, Akash Lamba for Res.2, Eksha Kashyap for Res.2,
8.	APL-92/2023 (Fresh court notice dt. 03.07.23 returned for R-9 - Refused) (Affidavit of service filed) (DoF - 17-01-2023)	Gujarat Urja Vikas Nigam Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Srishti Khindaria, Ashabari Basu Thakur for App.1. Hemant Sahai for Res.2, Res.2, Nitish Gupta for Res.2, Molshree Bhatnagar for Res.2, Shubhi Sharma for Res.2, Res.2, Nipun Sharma for Res.2, Parichita Chowdhury for Res.2, Rishabh Sehgal for Res.2, Nimesh Jha for Res.2, Deepak Thakur for Res.2, Shubham Singh for Res.2, Varnika Tyagi for Res.2, Res.2, Kamya Sharma for Res.2, Divyansh Kasana for Res.2, Adarsh Kumar Bhardwaj for Res.2, Nihal Bhardwaj for Res.2, Drishiti Rathi for Res.2, Nishant G for Res.2, Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Priya Dhankar for Res.2, Akash Lamba for Res.2, Res.4,

			Siddharth Nigotia for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Devishi Gupta for Res.2, Nuha Rahman for Res.2, Vineet Kumar for Res.2, Surbhi Kapoor for Res.2, Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Amol Rana for Res.2, Kanika Chugh for Res.2, Suhael Buttan for Res.2, Abhishek Nangia for Res.2, Manu Tiwari for Res.2, Mohit Mansharamani for Res.2, Aniket Kanhaua for Res.2, Adarsh Singh for Res.2, Ananya Dutta for Res.2, R Jatin Kattyar for Res.2, Shourya Vir Das for Res.2, Nikunj Bhatnagar for Res.2, Tanishka Khatana for Res.2, Punyam Bhutani for Res.2, Nilesh Purohit for Res.2, Harshit Dhamija for Res.2, Shambhavi Jha for Res.2, Harshvardhan Singh for Res.2, Vandana Ragwani for Res.2, Shirin Gupta for Res.2, Shaurya Kapoor for Res.2, Samir Malik for Res.4, Nikita Choukse for Res.4, Rahul Sinha for Res.4, Ekssha Kashyap for Res.4,
8.1	APL-168/2023 (Service complete)	Punjab State Power Corporation Limited Appelant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Poorva SaigalShubham Arya for App.1, Pallavi Saigal for App.1, Ravi Nair for App.1, Reeha Singh for App.1, Shikha Sood for App.1, Anumeha Smiti for App.1, Hemant Sahai for Res.2, Res.2, Nitish Gupta for Res.2, Molshree Bhatnagar for Res.2, Shubhi Sharma for Res.2, Res.2, Nipun Sharma for Res.2, Parichita Chowdhury for Res.2, Rishabh Sehgal for Res.2, Nimesh Jha for Res.2, Deepak Thakur for Res.2, Shubham Singh for Res.2, Varnika Tyagi for Res.2, Res.2, Kamya Sharma for Res.2, Divyansh Kasana for Res.2, Adarsh Kumar Bhardwaj for Res.2, Samprati Singh for Res.2, Shri Venkatesh for Res.2, Kanika Chugh for Res.2, Nihal Bhardwaj for Res.2, Akash Lamba for Res.2, Res.4, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Ananya Dutta for Res.2, Vineet Kumar for Res.2, Nikunj Bhatnagar for Res.2, Vedant Choudhary for Res.2, Drishti Rathi for Res.2, Nishant G for Res.2, Shirin Gupta for Res.2, Shryeshth Ramesh Sharma for Res.2, Priya Dhankar for Res.2, Manu Tiwari for Res.2,

			Mohit Mansharamani for Res.2, Adarsh Singh for Res.2, Nuha Rahman for Res.2, Shourya Vir Das for Res.2, Kunal Veer Chopra for Res.2, Punyam Bhutani for Res.2, Niles Purohit for Res.2, Harshit Dhamija for Res.2, Harshvardhan Singh for Res.2, Ashutosh Kumar Srivastava for Res.2, Abhishek Nangia for Res.2, Siddharth Nigotia for Res.2, Aniket Kanhaia for Res.2, Devishi Gupta for Res.2, R Jatin Kattiar for Res.2, Surbhi Kapoor for Res.2, Tanishka Khatana for Res.2, Amol Rana for Res.2, Shambhavi Jha for Res.2, Vandana Ragwani for Res.2, Samir Malik for Res.4, Nikita Choukse for Res.4, Rahul Sinha for Res.4, Eksha Kashyap for Res.4,
8.2	APL-171/2023 (Service complete)	Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appelant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Poorva SaigalShubham Arya for App.1, App.2, Pallavi Saigal for App.1, App.2, Ravi Nair for App.1, App.2, Shikha Sood for App.1, App.2, Reeha Singh for App.1, App.2, Anumeha Smiti for App.1, App.2, Poorva Saigal for App.2, Hemant Sahai for Res.2, Res.2, Nitish Gupta for Res.2, Molshree Bhatnagar for Res.2, Shubhi Sharma for Res.2, Res.2, Nipun Sharma for Res.2, Parichita Chowdhury for Res.2, Rishabh Sehgal for Res.2, Nimesh Jha for Res.2, Deepak Thakur for Res.2, Shubham Singh for Res.2, Varnika Tyagi for Res.2, Res.2, Kamyia Sharma for Res.2, Divyansh Kasana for Res.2, Adarsh Kumar Bhardwaj for Res.2, Samprati Singh for Res.2, Shri Venkatesh for Res.2, Kanika Chugh for Res.2, Abhishek Nangia for Res.2, Suhael Buttan for Res.2, Shryeshth Ramesh Sharma for Res.2, Akash Lamba for Res.2, Res.4, Vineet Kumar for Res.2, Mohit Mansharamani for Res.2, Manu Tiwari for Res.2, Punyam Bhutani for Res.2, Tanishka Khatana for Res.2, Harsh Vardhan for Res.2, Nikunj Bhatnagar for Res.2, Ananya Dutta for Res.2, Drishti Rathi for Res.2, Vandana Ragwani for Res.2, Harshit Dhamija for Res.2, Nuha Rahman for Res.2, Ashutosh Kumar Srivastava for Res.2, Priya Dhankar for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Shourya Vir Das for Res.2,

			Surbhi Kapoor for Res.2, Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Aashwyn Singh for Res.2, Aniket Kanhaa for Res.2, Adarsh Singh for Res.2, Devishi Gupta for Res.2, Shambhavi Jha for Res.2, Shirin Gupta for Res.2, Amol Rana for Res.2, R Jatin Kattiyar for Res.2, Harshvardhan Singh for Res.2, Nilesh Purohit for Res.2, Nishant G for Res.2, Shaurya Kumar for Res.2, Samir Malik for Res.4, Nikita Choukse for Res.4, Rahul Sinha for Res.4, Eksha Kashyap for Res.4,
8.3	APL-302/2023	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Samir MalikNikita Choukse for App.1, Rahul Sinha for App.1, Akash Lamba for App.1, Eksha Kashyap for App.1, Hemant Sahai for Res.2, Nitish Gupta for Res.2, Molshree Bhatnagar for Res.2, Shubhi Sharma for Res.2, Nipun Sharma for Res.2, Parichita Chowdhury for Res.2, Rishabh Sehgal for Res.2, Nimesh Jha for Res.2, Deepak Thakur for Res.2, Shubham Singh for Res.2, Varnika Tyagi for Res.2, Kamya Sharma for Res.2, Divyansh Kasana for Res.2, Adarsh Kumar Bhardwaj for Res.2, Samprati Singh for Res.2,
8.4	APL-339/2023 (Fresh court notice dt. 29.08.23 returned for R-7) (Affidavit of service incomplete in r/o R-7 - Refused)	Jaipur Vidyut Vitran Nigam Limited & Ors. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Anand K. GanesanSwapna Seshadri for App.1, App.2, App.3, Amal Nair for App.1, App.2, App.3, Kritika Khanna for App.1, App.2, App.3, Anand K. Ganesan for App.2, App.3, Hemant Sahai for Res.2, Nitish Gupta for Res.2, Molshree Bhatnagar for Res.2, Shubhi Sharma for Res.2, Nipun Sharma for Res.2, Parichita Chowdhury for Res.2, Rishabh Sehgal for Res.2, Nimesh Jha for Res.2, Deepak Thakur for Res.2, Shubham Singh for Res.2, Varnika Tyagi for Res.2, Kamya Sharma for Res.2, Divyansh Kasana for Res.2, Adarsh Kumar Bhardwaj for Res.2, Samprati Singh for Res.2, Samir Malik for Res.5, Nikita Choukse for Res.5, Rahul Sinha for Res.5, Akash Lamba for Res.5, Eksha Kashyap for Res.5,

8.5	APL-406/2023	Tata Power Company Ltd Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	Hemant SahaiNitish Gupta for App.1, Molshree Bhatnagar for App.1, Shubhi Sharma for App.1, App.1, Nipun Sharma for App.1, Parichita Chowdhury for App.1, Rishabh Sehgal for App.1, Nimesh Jha for App.1, Deepak Thakur for App.1, Shubham Singh for App.1, Varnika Tyagi for App.1, App.1, Kamya Sharma for App.1, Divyansh Kasana for App.1, Adarsh Kumar Bhardwaj for App.1, Samprati Singh for App.1, Suhael Buttan for App.1, Nihal Bhardwaj for App.1, Abhishek Nangia for App.1, Shri Venkatesh for App.1, Shryeshth Ramesh Sharma for App.1, Kanika Chugh for App.1, Priya Dhankar for App.1, Vineet Kumar for App.1, Siddharth Nigotia for App.1, Mohit Mansharamani for App.1, Shourya Vir Das for App.1, Surbhi Kapoor for App.1, Punyam Bhutani for App.1, Kunal Veer Chopra for App.1, Tanishka Khatana for App.1, Vedant Choudhary for App.1, Harsh Vardhan for App.1, Aashwyn Singh for App.1, Nikunj Bhatnagar for App.1, Aniket Kanhaua for App.1, Ananya Dutta for App.1, Adarsh Singh for App.1, Drishti Rathi for App.1, Devishi Gupta for App.1, Shambhavi Jha for App.1, Vandana Ragwani for App.1, Hemant Sahai for App.1, Ashutosh Kumar Srivastava for App.1, Akash Lamba for App.1, Manu Tiwari for App.1, Shirin Gupta for App.1, Harshit Dhamija for App.1, Amol Rana for App.1, Nuha Rahman for App.1, R Jatin Kattiyar for App.1, Harshvardhan Singh for App.1, Nilesh Purohit for App.1, Nishant G for App.1, Anand K. Ganesan for Res.2, Res.5, Res.6, Res.7, Swapna Seshadri for Res.2, Res.5, Res.6, Res.7, Srishti Khindaria for Res.2, Ashabari Basu Thakur for Res.2, Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Ravi Nair for Res.3, Shikha Sood for Res.3, Reeha Singh for Res.3, Anumeha Smiti for Res.3, Samir Malik for Res.4, Nikita Choukse for Res.4, Rahul Sinha for Res.4, Akash Lamba for Res.4, Ekssha Kashyap for Res.4, Amal Nair for Res.5, Res.6, Res.7, Shivani Verma for Res.5, Res.6, Res.7,
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			Paritosh Bisen for Res.5, Res.6, Res.7,
9.	APL-512/2023 (Service complete) (DoF - 03-04-2023)	Shapoorji Pallonji Energy (Gujrat) Pvt. Ltd. Appellant(s) Versus Gujarat Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Raghav Malhotra, Damodar Solanki, Priyanka Vyas, Anamika Rana, Juhi Senguttuvan for App. 1. Ranjitha Ramachandran for Res.2, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Srishti Khindaria for Res.2, Kriti Soni for Res.2, Ashabari Basu Thakur for Res.2,
10.	APL-513/2023 & IA-672/2023 (For interim relief) (Service complete) (DoF - 05-04-2023)	Madhya Pradesh Power Management Company Limited Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Aditya Singh, for App.1 Amit Kapur for Res.2, Akshat Jain for Res.2, Akanksha Tanvi for Res.2, Shefali Tripathi for Res.2, Aditya Dubey for Res.2, Avdesh Mandloi for Res.2, Sagnik Maitra for Res.2, Shikhar Verma for Res.2,

Sd/
Deputy Registrar
APTEL